

OFFICE ORDER NO. 42 OF 2021

- Ref.: 1. Hon'ble High Court E-mail Letter No. Insp-I/34/2021, dated 22nd April, 2021.
2. This Office Order No.22 of 2021, dated 23rd April, 2021.
3. This Office Order No.23 of 2021, dated 26th April, 2021.
4. This Office Order No.37 of 2021, dated 4th June, 2021.
5. Application, dated 7th June, 2021 of Shri. M. N. Saleem, Additional Chief Judge of this Court.
6. Application, dated 7th June, 2021 of Smt. Bhangdiya Zawar S. R., Additional Chief Judge of this Court.

In view of leave applications of Shri. M. N. Saleem and Smt. Bhangdiya Zawar S. R, Additional Chief Judges of this Court, the earlier Office Order, dated 37 of 2021, dated 4th June, 2021 in respect of assignment and distribution of Judicial Work to the Judicial Officers of this Court at Bandra Branch for the period from Monday, the 7th June, 2021 to Friday, the 11th June, 2021 is partially modified and the following order is issued :

BANDRA BRANCH

Sr. Nos.	C. R. Nos.	Name of Judicial Officers	Assigned Staff
TUESDAY, 8TH JUNE, 2021			
1.	Appeal Court Room No.41 (Special Bench)	Shri. S. J. Gaikwad Judge Shri. S. D. Gawade, Judge	T. & I., Jr. Steno, Jr. Peon & Jr. Hamal